

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 116 OF 2018 &**  
**IA No. 866 of 2018**

**Dated: 2<sup>nd</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Steel Authority of India Limited, Bhilai Steel Plant</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Western Regional Load Dispatch Centre &amp; Anr.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Arjun Krishnan  
Mr. Ankur Singh R-1

**ORDER**

**(IA No.866 of 2018 –**  
**(for condonation of delay in filing reply)**

The learned counsel, Mr. Arjun Krishnan appearing for the first Respondent submitted that there is a delay of 28 days in filing the reply which has been explained satisfactorily and sufficient cause has been made in the accompanying affidavit along with application. The same may kindly be accepted and delay may kindly be condoned.

Submission made by the learned counsel appearing for the first Respondent, as stated above, is placed on record.

In the light of the submission made by the learned council appearing for the first Respondent and after perusal of the application explaining the delay in filing

the reply, we find it satisfactory as sufficient cause has been made out. The same is accepted and the delay in filing the reply is condoned. IA is allowed.

**APPEAL NO. 116 OF 2018**

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant prays for three weeks' time to file his rejoinder in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file his rejoinder by 24.08.2018, after duly serving copy on the other side.

List this matter on **19.11.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*pr/vt*